

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**RAJYA SABHA**

**UNSTARRED QUESTION NO.1287**

**TO BE ANSWERED ON 11.03.2025**

**Establishment of AYUSH wellness centres**

**1287 Dr. M. Thambidurai:**

Will the Minister of *Ayush* be pleased to state:

- (a) whether Government proposes to establish AYUSH wellness centres all across the country, particularly in Tamil Nadu;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government proposes to establish AYUSH wellness centres in all locations where presently CGHS wellness centres are established;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government would make available adequate infrastructure, allocation of funds, doctors, etc. for these wellness centres;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the steps taken by Government in this regard?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH**

**(SHRI PRATAPRAO JADHAV)**

(a) & (b) Public Health being the State subject, the establishment of AYUSH Wellness Centres all across the country including Tamil Nadu comes under the purview of the respective State/UT Governments. However, Under Centrally Sponsored Scheme of National Ayush Mission (NAM), as per the proposals received from State/UT Governments through their State Annual Action Plans (SAAPs), 12,500 units of Ayush Health and Wellness Centres presently known as Ayushman Arogya Mandir (Ayush) [AAM (Ayush)] have been approved for operationalization by upgrading existing Ayush dispensaries and Sub health Centres. The State/UT-wise status of approved AAM (Ayush) including Tamil Nadu is furnished at **Annexure**.

(c) & (d) During the inter-ministerial convergence meeting held on 11.05.2023 between Ministry of Ayush & Ministry of Health & Family Welfare, the subject matter for opening more Ayush Wellness Centres under Central Government Health Scheme (CGHS) was discussed and a joint committee comprising of officers from Ministry of Ayush & CGHS was formed on 14.09.2024.

(e) to (g) In view of above reply at (c) & (d), the question does not arise.

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**Annexure**

**State/UT-wise status of approved Ayushman Arogya Mandir (Ayush) [AAM (Ayush)]**

<b>Sl. No.</b>	<b>Name of the States/UTs</b>	<b>No. of Approved Ayushman Arogya Mandir (Ayush)</b>
1	Andaman & Nicobar Islands	6
2	Andhra Pradesh	126
3	Arunachal Pradesh	89
4	Assam	500
5	Bihar	294
6	Chandigarh	12
7	Chhattisgarh	400
8	Delhi	0
9	Dadra & Nagar Haveli and Daman & Diu	1
10	Goa	100
11	Gujarat	365
12	Haryana	538
13	Himachal Pradesh	761
14	Jammu & Kashmir	523
15	Jharkhand	745
16	Karnataka	376
17	Kerala	700
18	Ladakh	0
19	Lakshadweep	7
20	Madhya Pradesh	800
21	Maharashtra	390
22	Manipur	15
23	Meghalaya	24
24	Mizoram	41
25	Nagaland	49
26	Odisha	422
27	Puducherry	4
28	Punjab	158
29	Rajasthan	2019
30	Sikkim	18
31	<b>Tamil Nadu</b>	<b>650</b>
32	Telangana	421
33	Tripura	72
34	Uttar Pradesh	1034
35	Uttarakhand	300
36	West Bengal	540
<b>Total</b>		<b>12500</b>